NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---|---------|--|
| CP 32/16 | TP 43/17 | For compliance of office objections over Form-5 & to file objections in the main petition | 433(e) | Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd. |

SL. NAME (IN CAPITAL) **SIGNATURE**

& PHONE NUMBER

REPRESENTATION TO WHOM

S NAGTBHUSHANA 9845174373

ATUL MADAAVAN DOA ASSOCIATES 9677235700

RESPONDENT

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections on behalf of respondents. List it as a last chance on 06.11.2017. Counsel for petitioner in the meantime, to comply the objections raised by the Registry.

MEMBER (J)